

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 441/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: M/s. Ishar Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

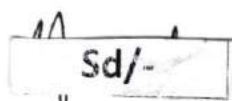
S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mehegh R. Chandanshi	Advocate	
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**COMMON ORDER**

**CSP 436/230-232/NCLT/MB/MAH/2017**  
**CSP 437/230-232/NCLT/MB/MAH/2017**  
**CSP 438/230-232/NCLT/MB/MAH/2017**  
**CSP 439/230-232/NCLT/MB/MAH/2017**  
**CSP 440/230-232/NCLT/MB/MAH/2017**  
**CSP 441/230-232/NCLT/MB/MAH/2017**

1. In all these cases, the publication in the newspaper to be made on or before 15.01.2018.
2. Thereafter the matter to be listed for **02.02.2018**.

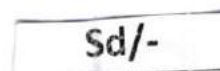
  
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**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 15.12.2017

ug

  
Sd/-

**M.K. SHRAWAT**

Member (Judicial)